

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001  
Ph: 23753942 Fax-23753923

Petition No. 243/GT/2017

Date: 8.7.2019

To,

Shri Rohit Chhabra  
AGM (Commercial),  
NTPC Bhawan, Scope Complex,  
7, Institutional Area, Lodhi Road,  
New Delhi- 110003

Sir,

Subject: Petition No. 243/GT/2017- Determination of tariff of Bongaigaon Thermal Power Station (3 x 250 MW) for the period from date of commercial operation of Unit-I (1.4.2016) to 31.3.2019

Ref: Your letter dated 28.6.2019

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With reference to your letter dated 28.6.2019 on the above subject, I am directed to inform that your request for extension of time to file amended petition has been allowed till **5.8.2019**. Copy of the same shall be served on the Respondents who shall file their replies by **23.8.2019**. Rejoinder, if any, shall be filed by **30.8.2019**. No further extension of time shall be granted for any reason.

Yours sincerely

*Sd/-*

(B. Sreekumar)  
Deputy Chief (Law)

Copy to:

1. Assam Power Distribution Company Limited
2. Tripura State Electricity Corporation Limited